

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1570 OF 2019 IN**  
**DFR 2265 OF 2019**

**Dated : 25<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Bharat Aluminium Company Limited**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Nishant Kumar  
Mr. Lakshyajit Singh Bagdwal  
Ms. Soumya Singh

Counsel for the Respondent(s) : ---

**ORDER**

Issue notice on IAs and also on main appeal returnable on 13.11.2019. Dasti, in addition, is also permitted.

List the matter on **13.11.2019**.

**(S.D. Dubey)**  
**Technical Member**  
*vt/pk*

**(Justice Manjula Chellur)**  
**Chairperson**